

LOK SABHA DEBATES

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LOK SABHA

Friday, May 21, 1976/Vaisakha 31,
1898 (Saka)

The Lok Sabha met at Eleven of
the Clock.

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE
REVIEW AND ANNUAL REPORT OF
HINDUSTAN CABLES LTD., FOR 1974-75

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
AND CIVIL SUPPLIES (SHRI A. P.
SHARMA): Sir, on behalf of Shri
Pai, I beg to lay on the Table a copy
each of the following papers (Hindi
and English versions) under sub-
section (1) of section 619A of the
Companies Act, 1956:—

(1) Review by the Government
on the working of the Hin-
dustan Cables Limited, for
the year 1974-75.

(2) Annual Report of the Hin-
dustan Cables Limited, for
the year 1974-75 along with
the Audited Accounts and
the comments of the Comp-
troller and Auditor General
thereon.

[Placed in Library. See No.
LT-10889/76].

NOTIFICATIONS UNDER TAMIL NADU
WAREHOUSES ACT AND BOMBAY TEN-
ANCY AND AGRICULTURAL LANDS ACT
AND A STATEMENT.

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI F. H. MOHSIN): Sir, on
behalf of Shri Annasaheb Shinde, I
beg to lay on the Table—

925 LS—1.

(1) A copy of Notification No.
G.O. Ms. No. 335 (Hindi and
English versions) published
in Tamil Nadu Government
Gazette dated the 7th Janu-
ary, 1976 containing revised
storage charges for certain
commodities, under sub-sec-
tion (4) of section 27 of the
Tamil Nadu Warehouses Act,
1951 read with clause
(c) (iv) of the Proclamation
dated the 31st January, 1976
issued by the President in
relation to the State of Tamil
Nadu. [Placed in Library. See
No. LT-1088/76].

(2) (i) A copy of the Bombay
Tenancy and Agricultural
Lands (Gujarat First Amend-
ment) Rules, 1976, published
in Notification No. GHM/76/
75/M/TNC/1075/134879-J in
Gujarat Government Gazette
dated the 25th March, 1976
under sub-section (4) of sec-
tion 82 of the Bombay Ten-
ancy and Agricultural Lands
Act, 1948 read with clause
(c) (iii) of the Proclamation
dated the 12th March, 1976
issued by the President in
relation to the State of Gu-
jarat, together with an ex-
planatory note.

(ii) A statement showing
reasons for delay in laying
the above Notification.

[Placed in Library. See No. LT-
10889/76].

CODE OF CRIMINAL PROCEDURE (GUJA-
RAT AMENDMENT) ACT

SHRI F. H. MOHSIN: I beg to lay
on the Table a copy of the Code of
Criminal Procedure (Gujarat Amend-
ment) Act, 1976 (Hindi and English

[Shri F. H. Mohsin]
versions) (President's Act No. 21 of 1976) published in Gazette of India dated the 7th May, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-10890/76].

NOTIFICATIONS UNDER TAMIL NADU MOTOR VEHICLES TAXATION ACT READ WITH PRESIDENT'S PROCLAMATION.

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 25 of the Tamil Nadu Motor Vehicles Taxation Act, 1974 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

- (i) G.O. Ms. No. 1356 published in Tamil Nadu Government Gazette dated the 13th August, 1975.
- (ii) G.O. Ms. No. 1375 published in Tamil Nadu Government Gazette dated the 20th August 1975.
- (iii) G.O. Ms. No. 1378 published in Tamil Nadu Government Gazette dated the 20th August, 1975.
- (iv) G.O.R. No. 2686 published in Tamil Nadu Government Gazette dated the 3rd September, 1975.
- (v) G.O.R. No. 2782 published in Tamil Nadu Government Gazette dated the 17th September, 1975.
- (vi) G.O. Ms. No. 1890 published in Tamil Nadu Government Gazette dated the 12th November, 1975.
- (vii) G.O. Ms. No. 1904 published in Tamil Nadu Government

Gazette dated the 12th November, 1975.

(viii) G.O. Ms. No. 1928 published in Tamil Nadu Government Gazette dated the 3rd December, 1975.

(ix) G.O. Ms. No. 2137 published in Tamil Nadu Government Gazette dated the 17th December, 1975, making certain amendments to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.

(x) G. O. Ms. No. 7 published in Tamil Nadu Government Gazette dated the 21st January, 1976.

(xi) G.O. Ms. No. 335 published in Tamil Nadu Government Gazette dated the 3rd March, 1976 making certain amendments to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.

[Placed in Library. See No. LT-10891/76].

11.03 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Sixty-third to Sixty-eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

11.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission,